

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO. III

Customs Appeal No. 411 of 2009 (DB)

[Arising out of Order-in-Original No.03/Commr./JMS/2009 dated 27.02.2009 passed by the Commissioner of Customs (Preventive), New Customs House, New Delhi]

Commissioner of Customs (Preventive)

New Customs House, Near IGI Airport,
New Delhi.

Appellant

VERSUS

**Shri A.S. Cherukupalli, Director
M/s.GMR Aviation Pvt. Ltd.**

Skip House, 25/1, Museum Road,
Bangalore.

Respondent

APPEARANCE:

Shri P.R.V. Ramanan, Special Counsel for the appellant/Department.
Shri B.L. Narsimhan, Advocate for the respondent.

CORAM:

**HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)
HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)**

**DATE OF HEARING:28.03.2024
DATE OF DECISION:29.05.2024**

BINU TAMTA:

The appeal is dismissed. For order, see order of date in Customs
Appeal No.404 of 2009 (DB).

(Binu Tamta)
Member (Judicial)

(P. V. Subba Rao)
Member (Technical)

